125 Written Answers

[5 MARCH 1997]

to Unstarred Questions 126

State		November	December	January
		1996	1996	1997
Andhra Pradesh	Incidents	55	58	35
	Deaths	29	7	19
	Injured	32	41	11
Madhya Pradesh	Incidents	11	8	9
	Deaths	3	2	1
	Injured	8	3	
Maharashtra	Incidents	_	11	9
	Deaths	_	4	2
	Injured	—	3	—

(c) At the Central level, action is taken to facilitate coordination of the antinaxalite operations of different states and to improve flow of information useful for control of naxalite activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc. In certain special cricumstances, financial assistance has also been given to some of ihc affected States over and above the on-going allocations for modernisation of police and supply of weapons. Central Government, in consultation with the concerned States has also drawn an Action Plan in this regard which includes:

- (a) ensuring security of police stations, particularly those located in Naxalite affected areas;
- (b) to have a common communication system;
- U) set up a Control Room in each State;
- (d) Joint Patrolling;
- (e) Launching of Area Domination Programme among the States;
- (f) Strengthenging of intelligence network in the affected areas in the concerned States; and
- (g) Ministry of Home Affairs have also arranged for training of police personnel in anti-extremist operations

Concerned State Governments have been requested to take immediate action to implement the above Action Plan. The action taken by the Stale Governments is being reviewed at high levels from time to time.

Communal Violence

1245. SHRI S. NIRAIKULATHAN:

SHRI O.S. MANIAN:

SHRI R. MARGABANDU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to take any stringent measures for containing wide spread communal violence in several part of the country;

(b) whether Government have received reports of communal violence resulting in death of people in the last two months from any Slate/States;

(c) whether the state Governments have been warned to enforce law and order in accordance with the Constitution; and

(d) if so, the States that have attracted such warning from the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (d) The overall communal situation in the country has considerably improved since 1993. There was major communal violence only in one State i.e. Tamil Nadu during the Jast two months.

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Public Order' and 'police' being State subjects as per provisions of the Constitution of India, it is primarily for the State Governments to maintain law and order and take necessary steps to check communal violence. However, the Central Government assists the State Governments by sharing intelligence and also by providing Central Para-Military Forces as and when required bythe Suites for maintaining law and order. The Central Government has also issued guidelines to the State Governments for promotion of communal harmony and prevention of communal violence. Further, financial assistance is provided to the State Governments by the Central Government for strengthening their" policing infrastructure.

Persons under S.P.G. Security

1246. SHRI RAM GOPAL YADAV:

SHRI ISH DUTT YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons together with the details of their categories covered presently under the S.P.G. security;

(b) the total month-wise and year-wise expenditure made thereon together with the provision made for these expenditure; and

(c) whether there is any proposal under Government's consideration for its reconsideration keeping in view the day to day increasing expenditure thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) At present SPG is responsible for providing prdximate security to 29 individuals as per the provisions of the SPG Act 1988 as amended. However due to shortage of manpower, SPG has not yet been able to extend its cover to tour of them. (b) The expenditure incurred by SPG' during the last three years is as follow:

Period	Expenditure	
	(IN LAKHS)	
1993-94	1991.92	
1994-95	2404.87	
1995-96	3289.56	

The average monthly expenditure during the current year from April 1996 to Jan, 1997 was about Rs. 205 lakhs per month.

(c) The security arrangements for SPG protectees remain under constant review.

Attack on Harijans and Rural Poors in Bihar

1247. SHRI O. P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of incidents to attack on Harijans and the rural poors are taking place almost daily in Bihar;

(b) if so, whether there are ample proof of the Uttar failure of the Bihar Government on law and order front; and

(c) if so, the remedial steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

Bomb Blasts in the Country and Railway Trains

1248. SHRI RAJ NATH SINGH: SHRI SATISH PRADHAN: SHRI GURUDAS DAS GUPTA: SHRI GAYA SINGH: SHRI JANARDHANA POOJARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts that took place in different parts of the country including railway trains during the last three months till date;